

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2425
ANSWERED ON:10.03.2000
EVASION OF TAX
SHEESH RAM SINGH RAVI

Will the Minister of FINANCE be pleased to state:

- (a) whether the traders are using duplicate bills in order to conceal the income and payment of taxes to the Government that are legitimately due to them;
- (b) if so, whether non-issue of bills or use of duplicate bills help in concealing the real income and payment of income-tax and other taxes;
- (c) if so, the steps Government propose to take to check the evasion of taxes and concealment of income?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRIV. DHANANJAYA KUMAR)

- (a) & (b) : There have been instances of non-issue of bills or use of duplicate bills by the traders. This results in concealment of real income and consequent evasion of income tax.
- (c) : The Government have been taking necessary legislative, fiscal and administrative measures from time to time to check concealment of income and evasion of taxes.